

Death of Frogman Pethkar

*1603. **Shri Assar:** Will the Minister of Defence be pleased to refer to the reply given to Starred Question No. 867 on the 13th August, 1957 and state:

(a) whether Government have received the final report about the death of Frogman Pethkar; and

(b) if so, the findings thereof?

The Minister of Defence (Shri Krishna Menon): (a) No.

(b) Does not arise.

Bank Advances Against Foodgrains

*1604. **Shri Shree Narayan Das:** Will the Minister of Finance be pleased to state:

(a) whether any and if so, what steps have been taken by the Reserve Bank against those Scheduled Banks which have not acted according to the directions issued to them regarding reducing their advances made to the businessmen for stocks of foodgrains held by them;

(b) the number of banks which have not obeyed the directions; and

(c) the extent to which other banks have reduced their advances in this regard?

The Deputy Minister of Finance (Shri B. R. Bhagat): (a) to (c). The Banks have generally made efforts to comply with the provisions in the Reserve Bank directive regarding margins. But in regard to levels, 39 out of 50 banks with advances against rice and paddy and 37 out of 55 banks with advances against other foodgrains were unable to comply fully with the directive by the date indicated. The Reserve Bank, at the end of July, impressed strongly upon the banks the immediate necessity of bringing down their advances to the prescribed levels. Advances against paddy and rice declined by about Rs. 15 crores or 69 per cent between the end of May and

the middle of August this year and advances against other foodgrains declined by Rs. 5.8 crores or 28 per cent during the same period.

Educational and Vocational Guidance Career Committee

*1605. { **Shri Sublah Ambalam:**
Shri Thanu Pillai:

Will the Minister of Education and Scientific Research be pleased to state:

(a) whether there is any proposal to extend the Educational and Vocational Guidance and Counselling Services for students to Colleges and Universities; and

(b) whether a Pilot Scheme will be introduced in the Secondary Schools of the States?

The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrimall): (a) No, Sir.

(b) Pilot projects of educational and vocational guidance have been introduced in four Higher Secondary Schools in Delhi only. The Ministry has no information about other States.

Grants for Centrally Sponsored Schemes in Andhra Pradesh

*1606. **Shri Sanganna:** Will the Minister of Home Affairs be pleased to state:

(a) whether the Government of India have sanctioned a grant of Rs. 56 lakhs in addition to the provisions of Rs. 181.25 lakhs made in the Second Five Year Plan to the Government of Andhra Pradesh for implementation of the Centrally Sponsored Schemes;

(b) if so, what are those schemes; and

(c) whether such facilities are extended to the tribal areas of the country?

The Deputy Minister of Home Affairs (Shrimati Alva): (a) The revised ceiling for the Centrally spon-

sored schemes for Scheduled Tribes in Andhra Pradesh is Rs. 80 lakhs in addition to the provision of Rs. 200.51 lakhs under the State sector.

(b) A statement is laid on the Table of Lok Sabha. [See Appendix, annexure No. 6.]

(c) Yes, Sir.

उत्तुग गवेषणा केन्द्र

*१६०७. श्री भक्त दर्शन : क्या शिक्षा और वैज्ञानिक गवेषणा मंत्री २० दिसम्बर, १९५६ के ताराकित प्रश्न संख्या १३९८ के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि उत्तुग गवेषणा केन्द्र की स्थापना करने के बारे में इस बीच आगे क्या प्रगति हुई है ?

/शिक्षा और वैज्ञानिक गवेषणा मंत्रालय में राज्य-मंत्री (डा० का० ला० श्रीमती) : कोस्मिक रे पर गवेषणा करने के लिए उत्तुग गवेषणा केन्द्र की स्थापना का प्रश्न अभी एटोमिक अनर्जी विभाग के विचाराधीन है।

कोस्मिक रे के अतिरिक्त अन्य समस्याओं तथा ह्यूमन फिजियोलॉजी पर गवेषणा करने के लिए उत्तुग गवेषणा केन्द्र की स्थापना के प्रस्ताव पर, नैशनल इंस्टीट्यूट आफ साइंसज आफ इंडिया तथा गुलमर्ग रिसर्च लेबोरेटरी के तत्वावधान में हुई संगोष्ठी की कार्यवाही का पूर्ण परीक्षण करने के पश्चात् वैज्ञानिक और औद्योगिक अनुसंधान परेपद वचार करेगी। संगोष्ठी की कार्यवाही की रपोर्ट अभी आनी है।

Shipping between India and Andaman Islands

*1608. Sardar A. S. Saigal: Will the Minister of Home Affairs be pleased to state:

(a) when the "State of Andaman" will make her first maiden voyage linking Andaman and Nicobar Islands

with the mainland and what are the special facilities and amenities provided for the deck and bunk class passengers;

(b) the total tonnage of the ship and its total capacity of carrying maximum passengers and cargo respectively;

(c) whether the present rates of freights for both passengers and cargo will be reduced; and

(d) whether there will be facilities for booking passages on the mainland open to all intending Indian visitors?

The Deputy Minister of Home Affairs (Shrimati Alva): (a) The exact date of the maiden voyage of this vessel to the Andaman and Nicobar Islands is not yet known. The vessel is expected to be ready by the end of October, 1957. It is being provided with normal facilities and amenities for bunk class passengers.

(b) Gross Tonnage	5858 approx.
Net	3398 approx.
Dead weight	2000 tons
Passenger-Babins	68
Bunk Class	550

(c) It is not proposed to reduce either passenger fares or cargo freights.

(d) Yes.

Coal Reserves

*1609. Shri T. B. Vittal Rao: Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) whether there is a proposal for re-estimation of coal reserves;

(b) if so, whether any procedure has been formulated; and

(c) when the work of re-estimating the reserve of coal will be undertaken?

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh): (a) to (c): The Coal Council of India has appointed a committee called Committee on Assessment of Resources to